

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION No. 47 of 2024**

IN THE MATTER OF:

Gen Secretary Industrial Focal Point Welfare Association ... Applicant

VERSUS

State of Punjab

... Respondent

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NEW DELHI

DATED: .02.2025

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI**

Original Application No. 47 of 2024

In the matter of

Gen Secretary  
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.....Applicant

V/s

State of Punjab

.....Respondent

Additional reply of Punjab Pollution Control Board through Er. Kamal Singla, Environmental Engineer, Regional Office, Sri Fatehgarh Sahib, in compliance of order dated 21.01.2025.

**Respectfully Showeth:**

1. That the above-mentioned case relating to the grievance of the applicant with regard to the overflowing of sewage from the sewerage line, which was laid in Industrial Focal Point, Khanna, District Ludhiana, State of Punjab in the year 2016 is pending for adjudication before the Hon'ble Tribunal. The Punjab Pollution Control Board was impleaded as respondent in the case vide order dated 10.07.2024 and the Board is filing status reports, replies in compliance to the orders of the Hon'ble Tribunal from time to time.
2. That after consideration of the report dated 17.12.2024 of the Amicus Curiae in the present case, the Hon'ble Tribunal was pleased to pass an order dated 21.01.2025 thereby directing the Punjab Pollution Control Board to file an additional reply giving the details as mentioned in paragraph 7 of the order, which is reproduced herein below for kind perusal and reference of this Hon'ble Tribunal.

"PPCB is directed to file additional reply giving details regarding total quantity of effluent generated by each of the nine industries mentioned in the report dated 17.12.2024 of the Amicus Curiae; the manner in which effluent is stored by six industries till the same is collected by M/s JBR Technologies; the manner which the effluent is collected and disposed of by M/s JBR Technologies and efficacy of treatment of effluent through ETP by three industries and manner of reuse/utilization of treated industrial effluent by the three industries; the reasons for construction of alleged big well and pumping of industrial effluent in the sewerage line through motors and remedial action already taken/ required to be taken for closing the well and connecting sewerage line and its proper maintenance."

3. That in compliance to order dated 21.01.2025 of this Hon'ble Tribunal, it is submitted that out of 09 industries mentioned by the Amicus Curiae in its report dated 17.12.2024, 06 industries are generating trade effluent from electroplating process whereas 03 industries are treating the trade effluent in their captive effluent treatment plants.
4. That it is relevant to mention here that the effluent generated by the 06 industries through electroplating process is collected by M/s JBR Technologies Pvt. Ltd., Ludhiana for treatment in the common effluent treatment plant installed at Ludhiana which is based on Zero Liquid Discharge Technology. Out of the 06 industries, one industry has been closed permanently and dismantled its machinery and one unit has been closed on temporary basis whereas remaining 04 units are operational at the sites. The status of 06 industries Electro Plating / pickling industries with regard to generation, storage, treatment and disposal of industrial and domestic effluent as well as operational status may kindly be perused in **Annexure-A**.
5. That the remaining 03 industries are solvent units and are having their own captive effluent treatment plants. Out of the 03 industries, one industry has been closed on temporary basis and the remaining two industries are operational at the sites. The status of 03 solvent units with regard to the

generation, treatment and disposal of industrial and domestic effluent may kindly be perused in **Annexure-B**.

6. That in further compliance to the order dated 21.01.2025 of this Hon'ble Tribunal, it is submitted that a well (Tank) of 24 feet depth has been constructed by Punjab Water Supply and Sewerage Board (PWSSB) in the premises of focal point area of Khanna city to collect the domestic effluent of the industrial units as the area is a low-lying area and the domestic effluent cannot be directly sent to the STP through the sewer pipeline. The sewage collected in the well is immediately pumped through Intermediate Pumping Station (IPS) into the sewer line leading to Sewage Treatment Plant of capacity 29 MLD for treatment and disposal.
7. That the additional reply on behalf of the Punjab Pollution Control Board is hereby submitted in compliance to the orders dated 21.01.2025 for kind consideration of the Hon'ble Tribunal.

**Submitted by:**



**(Er. Kamal Singla)**

**Environmental Engineer,  
Punjab Pollution Control Board,  
Regional Office, Fatehgarh Sahib**

**Date:** 27/2/2025  
**Place:** Fatehgarh Sahib

## Annexure-A

Status of 06 Electro Plating / pickling industries with regard to generation, storage, treatment and disposal of industrial and domestic effluent.

S. No.	Respondent no. and name of the unit with category	Product manufactured	Source of trade effluent	Total quantity of generation of effluent and manner in which effluent is stored	Manner in which effluent is collected and disposed of by JBR Technologies	Generation and disposal of domestic effluent	Present status with validity of consents.
1	R-10 A-One Enterprises (Red)	Sewing Machine Parts	Electro Plating / pickling	i) Generation: 0.15 KLD of effluent ii) Manner of storage: In Polypropylene electroplating tank	i) Manner of collection: through tankers fitted with GPS. ii) Disposal: Treatment of effluent in CETP at Ludhiana based on ZLD Technology.	Generation: 0.3 KLD Disposal: Into PSIEC* Sewer	The unit has been closed permanently. However, the unit is having consents of the Board with validity upto 30.06.2025.
2	R-18 Dev Steel Industries (Red)	Hardware Goods	Electro Plating	i) Generation: 0.8 KLD of effluent ii) Manner of storage: In Polypropylene electroplating tank. iii) Capacity of Storage Tanks: 02 number tanks of capacity 3000 liter each.	i) Manner of collection: through tankers fitted with GPS. ii) Disposal: Treatment of effluent in CETP at Ludhiana based on ZLD Technology.	Generation: 0.15 KLD Disposal: Into PSIEC* Sewer	The unit has been closed on temporary basis. However, the unit is having consents of the Board with validity upto 29.05.2029.
3	R-17 Davinder Industries (Red)	Sewing Machine Parts	Electroplating	i) Generation: 0.4 KLD of effluent ii) Manner of storage: In Polypropylene electroplating tank iii) Capacity of Storage Tanks: 02 number	i) Manner of collection: through tankers fitted with GPS. ii) Disposal: Treatment of effluent in CETP at Ludhiana based on ZLD Technology.	Generation: 0.5 KLD Disposal: Into PSIEC* Sewer	The unit is operational with the consents of the Board having validity upto 09.05.2029.

				tanks of capacity 2000 liter each			
4	R-21 Gaurav Steels, D-2, Focal Point, Khanna (Red)	Hardware Goods	Pickling	<ul style="list-style-type: none"> <li>i) Generation: 0.24 KLD of effluent</li> <li>ii) Manner of storage: In Polypropylene electroplating tank</li> <li>iii) Capacity of Storage Tanks: 01 number tank of capacity 3000 liter.</li> </ul>	<ul style="list-style-type: none"> <li>i) Manner of collection: through tankers fitted with GPS.</li> <li>ii) Disposal: Treatment of effluent in CETP at Ludhiana based on ZLD Technology.</li> </ul>	<ul style="list-style-type: none"> <li>Generation: 1.2 KLD</li> <li>Disposal: Into PSIEC* Sewer</li> </ul>	The unit is operational with the consents of the Board having validity upto 14.06.2029.
5	R-28 Jasbir Industries (Red)	Sewing Machine Parts	Electroplating	<ul style="list-style-type: none"> <li>i) Generation: 0.4 KLD of effluent</li> <li>ii) Manner of storage: In Polypropylene electroplating tank</li> <li>iii) Capacity of Storage Tanks: 06 number tanks of capacity 1000 liter each.</li> </ul>	<ul style="list-style-type: none"> <li>i) Manner of collection: through tankers fitted with GPS.</li> <li>ii) Disposal: Treatment of effluent in CETP at Ludhiana based on ZLD Technology.</li> </ul>	<ul style="list-style-type: none"> <li>Generation: 0.3 KLD</li> <li>Disposal: Into PSIEC* Sewer</li> </ul>	The unit is operational with the consents of the Board having validity upto 30.06.2027.
6	R-31 Kay Bee Industries (India) (Red)	Hardware Goods	Pickling / Electroplating	<ul style="list-style-type: none"> <li>i) Generation: 0.48 KLD of effluent</li> <li>ii) Manner of storage: In Polypropylene electroplating tank</li> <li>iii) Capacity of Storage Tanks: 01 number tank of capacity 3000 liter.</li> </ul>	<ul style="list-style-type: none"> <li>i) Manner of collection: through tankers fitted with GPS.</li> <li>ii) Disposal: Treatment of effluent in CETP at Ludhiana based on ZLD Technology.</li> </ul>	<ul style="list-style-type: none"> <li>Generation: 2.2 KLD</li> <li>Disposal: Into PSIEC* Sewer</li> </ul>	The unit is operational with the consents of the Board having validity upto 30.06.2028.

\*PSIEC: Punjab Small Industries and Export Corporation, an undertaking of the Government of Punjab.

## Annexure-B

Status of 03 Solvent units with regard to generation, treatment and disposal of industrial and domestic effluent.

S. No.	Respondent no. and name of the unit with category	Product manufactured	Source of trade effluent	Total quantity of generation of effluent	Manner of treatment and disposal of treated industrial effluent	Generation and disposal of domestic effluent	Present status with validity of consents.
1	R-36 Markfed Vanaspati & Allied Industries (Red)	Manufacturing unit of edible oil of different ranges	Vanaspati	140 KLD	a) Manner of treatment: Captive effluent treatment plant of capacity 140 KLD based on biological technology. b) Manner of disposal: i. Recirculation. ii. Ash Quenching iii. Plantation.	a) Generation: 10 KLD b) Disposal: Into PSIEC* Sewer	The unit has been closed on temporary basis. However, the unit is having consents of the Board with validity upto 31.03.2026.
2	R-43 Sanjay Solvex Pvt Ltd. (Orange)	R.B. Oil, D.O RB Vegetable Oil Glycerine	2 Boilers and refinery	58 KLD	a) Manner of treatment: Captive effluent treatment plant of capacity 60 KLD based on biological technology. b) Manner of disposal: i. Recirculation. ii. Ash Quenching	a) Generation: 6 KLD b) Disposal: Into PSIEC* Sewer	The unit is operational with the consents of the Board having validity upto 30.09.2028.
3	R-45 Sanjiv Oils and Fats	Solvent Extraction	2 Boilers and refinery	19 KLD	a) Manner of treatment: Captive effluent treatment plant of capacity 20 KLD	a) Generation: 4 KLD b) Disposal: Into	The unit is operational with the consents of the Board having

	(Formerly Sanjay Agro Pvt. Ltd.) (Orange)				based on biological technology. b) Manner of disposal: i. Recirculation. ii. Ash Quenching	PSIEC* Sewer	validity upto 30.09.2027.
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